

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-02-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

**APPLICATION NUMBER : IA/770/2020 IN MA/1077/2019
IN
PETITION NUMBER : IBA/330/2019**

**NAME OF THE PETITIONER : Sri Priya Kumar (Liquidator)
M/s Perfect International Fabricators Pvt Ltd**

NAME OF THE RESPONDENTS : P.R.Venkatesh

UNDER SECTION : Sec 65,66 of IBC, 2016

ORDER

Due to paucity of time, matter is adjourned to **18.03.2021**.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**

vs